under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.

[Placed in Library. See No. L.T. 1434/17/19]

- (ii) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 28 of the Airports Authority of India Act, 1994:-
 - (a) Twenty-fourth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1104/17/19]

Report and Accounts (2018-19) of NMDC Ltd., Hyderabad and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Sixty-first Annual Report and Accounts of the NMDC Ltd., Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1169/17/19]

Reports and Accounts (2018-19) of various Corporation, Sansthan and Sangh and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:-
 - (a) Forty-sixth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1550/17/19]

- (ii) A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Late Annasao Narayan Patil Bahuuddeshiya Sanstha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Sanstha.

[Placed in Library. See No. L.T. 1292/17/19]

- (c) Annual Report and Accounts of the Mahatma Gandhi Seva Sangh, Parbhani, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (d) Review by Government on the working of the above Sangh.

[Placed in Library. See No. L.T. 1551/17/19]

Notifications of the Ministry of Home Affairs

- श्री नित्यानन्द रायः महोदय, में भारत तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप धारा (3) के अधीन गृह मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-
 - G.S.R. 203 (E), dated the 8th March, 2019, publishing the Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Posts, Recruitment Rules, 2019.
 - (2) G.S.R. 308 (E), dated the 16th April, 2019, publishing the Indo-Tibetan Border Police Force, Judge Attorney General, Additional Judge Attorney General, Deputy Judge Attorney General and Judge Attorney Group 'A' Posts Recruitment and Conditions of Service Rules, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 682/17/19]

Report of the CAG of India for the year ended March, 2018-Report No. 12 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Pralhad Joshi, I lay on the Table, under clause (2) of Section 19A of the Comptroller and Auditor General's